## Reviving the popularity of MGNREGS

- 3545. SHRI ANIL DESAI: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- whether it is a fact that the rural job scheme the Mahatma Gandhi National (a) Rural Employment Guarantee Scheme (MGNREGS) has witnessed a drastic decline in 2011-12 fiscal:
  - (b) if so, the reasons therefor; and
- the steps to be taken by the Ministry to revive the waning popularity of the (c) scheme?

THE MINISTER OF STATE OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) No sir. The number of households provided employment under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) during 2010-11 as reported by States/UTs was 54947068 and 49253745 during 2011-12. The data reported by States/UTs in Management Information System (MIS) for 2011-12 is till 23.4.2012 with data from some States yet to be fully uploaded.

(b) and (c) MGNREGA provides a legal guarantee for up to 100 days of wage employment to every rural household in a financial year for doing unskilled manual work, on demand to be made following a prescribed process. Demand for employment under MGNREGA is dependent upon several external factors including availability of alternate employment opportunities.

## Decline in jobs provided to households under MGNREGS

3546. SHRI K.E. ISMAIL:

SHRI M.P. ACHUTHAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- whether it is a fact that the number of households that availed jobs under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) has declined by over 20 percent during the year 2011-12 as compared to the previous fiscal; and
  - if so, the details thereof and the reasons therefor? (b)

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) No sir.

(b) The number of households provided employment under Mahatma Gandhi National Employment Guarantee Act (MGNREGA) during 2010-11 as reported by States/UTs was 54947068 and 49253745 during 2011-12. The data reported by States/UTs in Management Information System (MIS) for 2011-12 is till 23.4.2012 with data from some States yet to be fully uploaded. MGNREGA provides a legal guarantee for up to 100 days of wage employment to every rural household in a financial year for doing unskilled manual work, on demand to be made following a prescribed process. As employment is provided on demand, households provided employment by the States/UTs depends on demand for employment.

## Implementation of rural development schemes in Himachal Pradesh

†3547.SHRI P. BHATTACHARYA : Will the Minister of RURAL DEVELOPMENT be pleased to state :

- (a) the details of allocation and utilization of funds under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and Pradhan Mantri Gram Sadak Yojana (PMGSY) in every district of Himachal Pradesh during the last three years;
- (b) whether the guidelines were ignored in the allocation of amount under Indira Awas Yojana (IAY) in Himachal Pradesh; and
- (c) whether Government will conduct an inquiry into the allocation of houses during the last five years and take action against the guilty persons?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is demand driven and funds are released to the States including Himachal on the basis of advance projection of labour demand. The funds released to the State of Himachal Pradesh under MGNREGA and utilized by the districts during the last three years *i.e.* 2009-10, 2010-11 and 2011-12 are given below.

(Rs. in lakhs)

S1.	Districts	Funds Released			Funds Utilized		
No.		2009-10	2010-11	2011-12	2009-10	2010-11	2011-12
1	2	3	4	5	6	7	8
1	Chamba	*	*	*	9006.33	6965.49	6183.57
2	Sirmour	*	*	*	3304.62	3577.29	3519.09

 $<sup>\</sup>ensuremath{^{\dagger}}$  Original notice of the question was received in Hindi.